

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.07.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh Vs Mr. Ramesh Babu Palutla & 2 Ors.	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 244/2024 For Stay IA No. 647/2024	S. Swarnalatha Vs State bank of India Stressed Asset Management Branch & Anr.	Mr. K Moorthy	
3.	Comp App (AT) (CH) (Ins) No. 242/2024 For Stay IA No. 645/2024 For Exemption IA No. 644/2024	Consortium of M/s Varma Steels Pvt Ltd & AVP Varma, SRA, Mata Energy Ltd. Vs CA B Nagabhushan, RP, Mata Energy Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	TA (AT) No. 181/2021 (CA (AT) No. 191/2019)	Prof. D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors.	Prof. D Arvindakshan Party-in-person	Mr. AM Sridharan-R1-R6
5.	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr. WITH	Mr. Ankur Goyal	Mr. VV Sivakumar-R2
6.	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd	Mr. Saket Singh	Mr. VV Sivakumar

7.	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17
8.	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2
9.	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Adv. Hg. IA No. 90/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2
10.	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
11.	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) No. 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors.	Mr. T Ravichandran	Mr. Mahesh Thakur
12.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar
13.	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. Pawan Jhabakh
14.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran- R1, R8, R9, R14

15.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 &1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Restoration App No. 1/2024 in TA (AT) No. 45 & 46 of 2021 (Comp App (AT) No. 89 &90 of 2020)	Mr. Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr.	Mr. T Jayasankar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020)	Green Land Vs Ebaco India Pvt. Ltd.	Mr. Praveen Kumar	
18.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	Mr. Vijayant Paliwal	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan- R2-R5, R7 R8
19.	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	
20.	Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485 & 1214/2023	SREI Equipment Finance Ltd. Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr.Y Suryanarayana

21.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Vs Mr. Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	Mr.M Sivavarthanan
22.	Comp App (AT) (CH) No. 29/2024 For Stay IA No.516/2024 Additional documents IA No. 517/2024	Smt.Sheela Gupta & 2 Ors. Vs Krishna Metal Industries Pvt. Ltd. & 7 Ors	Mr. Y Suryanarayana	Mr. Madhan Babu- R2- R5
23.	Comp App (AT) (CH) (Ins) No. 62/2024 For Exemption IA No. 188/2024 For Stay IA No. 189/2024 To Adv. Hg. IA No. 363/2024 For Condone Delay IA No. 626/2024	National Highway Authority of India Through DGM (T) & Project Director Vs IVRCL Chengapalli Tollways Ltd. & 3 Ors.	Mr. Lalit Mohan	Ms. Pooja Mahajan- R1
24.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
25.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed WITH	Mr. R Vishnu	
26.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed	Mr. R Vishnu	

27.	Comp App (AT) (CH) (Ins) No.166/2024 For Stay IA No. 438/2024 For Exemption IA No. 439 & 440/2024	Rythm Jain through her Special Power of Attorney Holder Mr. Lallan Singh Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
28.	Comp App (AT) (CH) (Ins) No. 177/2024 For Stay IA No. 485/2024 For Exemption IA No. 484/2024 Additional docs. IA No. 483/2024	Rythm Jain Through her SPA Holder Mr. Lallan Singh Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Ms. Sujatha Chattopadhyay	Mr. Ankur Goel	Mr. VV Sivakumar
29.	Comp App (AT) (CH) (Ins) No. 169/2024 For Stay IA No. 450/2024	Bank of Baroda & 2 Ors. Vs Dr. KC Ramaswami & 2 Ors.	Mr. G Kalyan Jhabakh	
30.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms.Subharanjani Ananth	Mr. B. Dhanaraj

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. T.K. Bhaskar	Mr. Shailandhran- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
32.	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Shailandhran	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit- R4, R5, R8 & R10

33.	Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204 & 914/2023 Adv. Hg. IA No. 1170/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
34.	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
35.	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	Mr. Kinjal Goyal	Mr. Akhil Bhansali- R1-R3 Mr. K Ramu & R Vishnu- R4
36.	Comp App (AT) (CH) No. 29/2022 For Exemption IA No.333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Private Limited & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar- R1-R5
37.	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022 For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

38.	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
39.	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
40.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan
41.	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No. 1026/2022 For Stay IA No. 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors. Vs Vijay Kumar Goyal & 3 Ors	Mr. Y Suryanarayana	Mr. R Parthasarathy- R1- R4
42.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam-R2, R3
43.	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr.	Mr.P Elaiyaraj Kumar	Mr. Rajasekar Rao Salvaji- R1

44.	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023 For Directions IA No. 161/2024	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	Mr. D Senthil Kumar	M/s Keystone Parners Ms. Anusha Peri R1 Ms. Elamathi- R2
45.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jose Jacob Mr. Jerin Asher Sojan	M/s Tatva Legal
46.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
47.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai- R2
48.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai- R2

03:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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